

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 225
CP-196/ND/2021
IA-315/2022

IN THE MATTER OF:
Meena Kumari & Anr.

... **Applicant/Petitioner**

Versus

Rupayan Finance & Industrial Corporation ...
Ltd.& Ors.

Respondent

Under Section: 241

Order delivered on 18.01.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Respondent : Adv. Rashi Jain

ORDER

Due to paucity of time, the matter is re-notified to 31.03.2023.

Sd/-
COURT OFFICER